

RE-PUBLICATION OF FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
KL ENTERPRISES LLP

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP no.	KL Enterprises LLP LLP No.: AAA-5012 PAN: AALFK3656P
2.	Address of the registered office:	42, 1 st Floor, 8 To 10, Bara Chawl, Sitaram Jadhav, Marg, Delisle Road, Lower Parel, Mumbai-400013
3.	URL of website	Corporate Debtor does not have website.
4.	Details of place where the majority of fixed assets are located.	There are no fixed assets.
5.	Installed capacity of main products/ services.	Not applicable
6.	Quantity and value of main products/ services sold in last financial year	During the financial year 2024-25, CD has sale proceeds of Rs. 82,169 from the sale of shares and securities.
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought in electronic form by email at: ip.klenterprises@gmail.com .
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	The Resolution Applicants must be eligible under Section 29A of the Insolvency and Bankruptcy Code, 2016. Details are available in detailed IEOI, which can be sought in electronic form by email at: ip.klenterprises@gmail.com .
10.	Last date for receipt of expression of interest	11.03.2026
11.	Date of issue of the provisional list of prospective resolution applicants	21.03.2026
12.	Last date for submission of objections to provisional list applicants	26.03.2026
13.	Date of issue of final list of prospective resolution applicants	04.04.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.04.2026
15.	Last date for submission of resolution plans	09.05.2026
16.	Process email ID to submit EOI	ip.klenterprises@gmail.com
17.	Details of the Corporate Debtor's Registration status as MSME	Not applicable

Sd/-

CA. Pradeep Kumar Kabra

RP for M/s. KL Enterprises LLP

Date 24th February, 2026

Place: Surat

IBBI Registration No.: IBBI/IPA-001/IP-P01104 /2017-18/11790

Email: ip.klenterprises@gmail.com

